HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CrlM No. 99/2020 In CRA No. 08/2019 [Crl A(s) No. 07/2019]

Raj Singh

Through: - Mr. Mandeep Singh, Advocate vice Mr. R.K Kotwal, Advocate

v/s

State of J&K

...Non-applicant(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue fresh notice to the respondent.

List on 19.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 06.05.2020 Tarun